

13.28 hrs.

Standards of Weights and Measures (General) Amendment Rules, 1991

PAPERS LAID ON THE TABLE

[English]

MR. SPEAKER: Now Papers to be laid on the Table.

Shri Balram Jakhar.

Detailed Demands for Grants of Ministry of Agriculture for 1991-92

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Agriculture for 1991-92.

[Placed in Library. See No. LT-299/91]

Maritime Zones of India (Regulation of Fishing by Foreign Vessels) Amendment Rules, 1990 and Second Amendment Rules, 1991

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO): I beg to lay on the Table a copy each of the following notifications (Hindi and English versions) under sub-section (4) of section 25 of the Maritime Zones of India (Regulation of Fishing by Foreign Vessels) Act, 1981:—

- (1) The Maritime Zones of India (Regulation of Fishing by Foreign Vessels) Amendment Rules, 1990 published in Notification No. S.O. 36(E) in Gazette of India dated the 22nd January, 1991.
- (2) The Maritime Zones of India (Regulation of Fishing by Foreign Vessels) Second Amendment Rules, 1991 published in Notification No. S.O. 326(E) in Gazette of India dated the 10th May, 1991.

[Placed in Library. See No. LT-300/91]

22-22 LSS/ND/91

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): I beg to lay on the Table a copy of the Standards of Weights and Measures (General) Amendment Rules, 1991 published in Notification No. G.S.R. 343(E) in Gazette of India dated the 15th July, 1991 under sub-section (4) of section 83 of the Standards of Weights and Measures Act, 1976.

[Placed in Library. See No. LT-301/91]

Review on the working of and Annual Reports of Bharat Immunologicals and Biologicals Corporation Ltd., Bulandshahr for 1989-90 and Institute for Plasma Research, Gandhinagar for 1989-90 etc.

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—
 - (i) Review by the Government on the working of the Bharat Immunologicals and Biologicals Corporation Limited, Bulandshahr, for the year 1989-90.
 - (ii) Annual Report of the Bharat Immunologicals and Biologicals Corporation Limited, Bulandshahr, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-302/91]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Institute for Plasma Research, Gandhinagar, for the year 1989-90 along with Audited Accounts.

- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Institute for Plasma Research, Gandhinagar, for the year 1989-90.

[Placed in Library. See No. LT-303/91]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Bose Institute, Calcutta, for the year 1989-90 along with Audited Accounts.

- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Bose Institute, Calcutta, for the year 1989-90.

[Placed in Library. See No. LT-304/91]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Birbal Sahni Institute of Palaeobotany, Lucknow, for the year 1989-90 along with Audited Accounts.

- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Birbal Sahni Ins-

titude of Palaeobotany, Lucknow, for the year 1989-90.

[Placed in Library. See No. LT-305/91]

Annual Accounts of Coir Board for 1989-90 and Review on the Audited Accounts of Coir Board for 1989-90

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. K. THUNGON): Sir, On behalf of Shri P. J. Kurien, I beg to lay on the Table—

- (1) A copy of the Annual Accounts (Hindi and English versions) of the Coir Board, for the year, 1989-90 together with Audit Report thereon, under sub-section (4) of section 17 of the Coir Industry Act, 1953.

- (2) A statement (Hindi and English versions) regarding Review by the Government on the Audited Accounts of the Coir Board, for the year 1989-90.

[Placed in Library. See No. LT-306/91]

Report of Comptroller and Auditor General of India for the year ended 31-3-1990 (No. 13 of 1991)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): Sir, I beg to lay on the Table a copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India for the year ended the 31st March, 1990 (No. 13 of 1991)—Union Government—Civil under article 151(1) of the Constitution.

[Placed in Library. See No. LT-307/91]

Punjab Panchayat Samitis and Zila Parishads (Temporary Supersession) Second Amendment Act, 1990

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI M. VENKAT SWAMY): Sir, I beg to lay on the Table a copy of the Punjab Panchayat Samitis and Zila Parishads (Temporary Supersession) Second Amendment Act, 1990 (President Act No. 5 of 1990) (Hindi and English versions) published in Gazette of India dated the 11th July, 1990 under subsection (3) of section 3 of the Punjab State Legislature (Delegation of Powers) Act, 1987.

[Placed in Library. See No. LT-308/91]

13.31 hrs.

MATTERS UNDER RULE 377

- (i) Need to modernise Matunga Telephone Exchange, Bombay

[English]

SHRI SHARAD DIGHE (Bombay-North Central): Sir, The telephone subscribers of 48-Matunga Exchange MTNL at Bombay are greatly agitated over constant delayed dial tone incoming and outgoing call not materialising over a period of last several months.

The 48 Ponta Conta Exchange was commissioned in 1972 and has about 5028 working lines. The commissioning of two Electronic Exchanges at Sim and the scrapping of the old 47-Strowger Exchange in May, 1990 proved to be disastrous for the 48-Exchange subscribers. About 2,000 lines of the subscribers of 47-Exchange were transferred to the 48-Exchange on 1st May, 1990. New connections were also given overloading the Exchange. Most of the present problems of 48-Exchange are due to this.

I urge upon the Government to modernise 48-Exchange at Matunga, Bombay immediately and provide RLU (Remote Line Unit) pending such modernisation by connecting them to 437 and/or 414-Exchange temporarily.

[Translation]

SHRI RAM NIHOR RAI (Robertsganj): Mr. Speaker, Sir, I would like to say something about the Harijans killed in Unnao District of Uttar Pradesh on 29th July

(Interruptions)

MR. SPEAKER: If whenever you want to speak, you will speak. Then how the business in the House will be conducted.

(Interruptions)

MR. SPEAKER: You cannot do as you wish. This is Parliament.

SHRI RAM NIHOR RAI: Mr. Speaker, Sir, I have already given a notice for it.

MR. SPEAKER: When the Notice is admitted, we may discuss it.

- (ii) Need for proper maintenance of N.H. 47 between Trivandrum and Kanyakumari

[English]

SHRI N. DENNIS (Nagercoil): The Tamil Nadu Section of the Trivandrum-Kanyakumari National Highway, N.H. 47, is in a very bad condition. It needs immediate maintenance and improvement. It is one of the busiest roads in the country and had once earned the reputation of the longest cement road in India. The recent monsoon rains badly damaged the road. The side walls along the Kuzhithurai river bridge have also collapsed. There are pits and cracks in the road and thus movements of passenger and vehicular traffic has become difficult. There are frequent occurrences of traffic accidents.